

HIGH COURT OF DELHI AT NEW DELHI

No. 199/Rules/DHC

Dated: 07.09.2026

CIRCULAR

It is circulated for information of all concerned that on the recommendations of '*Rules Committee under section 123 of the CPC which also look into Delhi High Court (Original Side) Rules, 2018 and Anciliary Matters*', Hon'ble the Chief Justice has been pleased to direct as under:-

*"The Judgment rendered by the Hon'ble Single Judge (Original Side) of this Court shall have a list of witnesses and exhibits at the end in an annexure as in **FORM 'A'**."*

This Circular shall come into force with immediate effect.

By Order

Sd/-
(ARUN BHARDWAJ)
REGISTRAR GENERAL

FORM 'A'

(ORIGINAL SIDE CASES)

LIST OF WITNESSES

S.No.	Name of Witness	Whether witness of plaintiff or defendant

LIST OF DOCUMENTS

S.No.	Exhibit/Mark	Date of Exhibit	Description of Exhibit